

decided that the Cement Corp of India should set up further capacity not only in deficit areas but in other areas also. The Corporation's first unit at Mandhar with a capacity of 2 lakh tonnes per annum went into production on 19 7-70, while its second unit with similar capacity at Kurkunta in Mysore is expected to begin commercial production shortly. Two other units each with similar capacity are under construction at Bokajan (Assam) and at Paonta in Himachal Pradesh. The Corporation has also submitted project reports for the locations at Baruwala (U.P.), Neemuch & Akaltara (M.P.), Tandur, Yerraguntla & Adilabad in Andhra Pradesh. These are under consideration of Government. A proposal for the expansion of Mandhar unit to double its capacity has been approved by the Government. The Corporation is also having under consideration a proposal to double the capacity of its unit at Kurkunta in Mysore and a feasibility report for Mahar in Madhya Pradesh

Alleged Misuse of Funds Allotted for Freedom Fighters of Goa

2348 SHRI SUKHDEO PRASAD VERMA Will the Minister of HOME AFFAIRS be pleased to state

(a) whether the Freedom Fighters Association of Goa has reported to the Centre that the funds allotted to the Goa Government for the Rehabilitation of freedom fighters is misused, and

(b) if so the action taken by the Centre in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F H MOHSIN) (a) and (b) No, Sir. However, in October 1971, a representation was received from Shri Thomas Dias of Bombay, alleged to be the President of Union of Goan Freedom Fighters, in which he had referred to the misuse by the Government of Goa, Daman and Diu of funds intended for the rehabilitation of freedom fighters of Goa, Daman and Diu. The Government of Goa, Daman

and Diu have reported that the allegation was baseless

Arrest of Pak Nationals by Raid in a House in Katihar Town in Bihar

2349 SHRI SUKHDEO PRASAD VERMA Will the Minister of HOME AFFAIRS be pleased to state

(a) whether a raid was made in a house in Katihar town in Bihar on the 30th September 1972,

(b) whether during the raid Pakistani nationals were arrested from the house, and

(c) if so, the action taken against the persons giving shelters to such elements?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F H MOHSIN) (a) to (c) The required information is still awaited from the Government of Bihar and will be laid on the Table of the House when received

Financial Assistance to Kerala for 1973-74 Plan

2351 SHRIMATI BHARGAVI THANKAPPAN: Will the Minister of PLANNING be pleased to state

(a) the financial assistance demanded by the Kerala Government to implement the annual Plan for 1973-74; and

(b) the decision taken by the Planning Commission

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) (a) The Government of Kerala have indicated Central Assistance of Rs 43 50 crores for financing the State's Draft Annual Plan proposals for 1973-74, which are to be discussed in the Planning Commission on the 4th and 5th December, 1972 and are yet to be finalised.

(b) Does not arise.